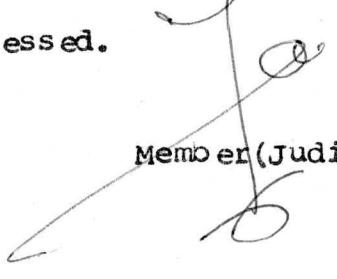


8
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DT. 7.3.2002.

As per the order passed in
separate sheet attached to OA No. 61/2000,
the OA is disposed of.
MA No. 1027/2001 is disposed of
as not being pressed.


Member (Judicial)